POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

BRILLIANT SECURITIES LIMITED (BSL)

(Regd Off.: TGV Mansion, 6-2-1012, II Floor, Khairatabad, Hyderabad -500 004.)

The details subsequent to the completion of the Offer made vide Public Announcement dated January 23, 2008 and June 11, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. K. Bhaskar Reddy, Mrs. K. Uma, Mr. Venkat S Meenavalli, Mrs. Meenavalli Usha Rani and KBR Holdings Private Limited** (hereinafter collectively referred to as 'Acquirers') to acquire upto 10,21,460 equity shares of Rs. 10/- each representing 20% of the voting capital of BSL, at a price of Rs.109/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **BRILLIANT SECURITIES LIMITED**
2. Name and Address of the Acquirer(s) : **Mr. K. Bhaskar Reddy & Mrs. K. Uma**
   157/A/1, MLA's Colony, Road No.12, Banjara Hills, Hyderabad 500 034.
   Mr. Venkat S Meenavalli & Mrs. Meenavalli Usha Rani
   Plot No.1144, Road No.58, Jubilee Hills, Hyderabad-500 033.
   KBR Holdings Private Limited
   8-3-320-1-3-2/A, Kala Nilayam, Sai Sarathi Nagar,
   Ameerpet, Hyderabad-500 073
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **VENTURE CAPITAL AND CORPORATE INVESTMENTS PRIVATE LIMITED**
5. Offer details
   a) Date of Opening of the Offer : June 19, 2008 (Thursday)
   b) Date of Closing of the Offer : July 08, 2008 (Tuesday)
6. Details of the acquisition

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 109/- per share Not Applicable		Rs.109/- per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirers before MOU / P.A.	21,75,200	42.59	21,75,200	42.59
(iii)	Shares acquired in the Open Offer	10,21,460	20.00	20,701	0.41
(iv)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 11,13,39,140.00		Rs. 22,56,409.00	
(v)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vi)	Post Offer Share Holding of Acquirers (ii+iii+v)	31,96,660	62.59	21,95,901	43.00
(vii)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		27,45,700 (53.76%)	19,10,640# (37.41%)	27,45,700 (53.76%)	29,11,399# (57.00%)

The shareholding of erstwhile Promoters Group has been included in the Public Category pursuant to the Offer.

7. Status of Escrow Account : Amount of Rs.22,56,409/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.
8. Payment of Interest, if any : Nil
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirers and Directors of KBR Holdings Pvt. Ltd. accept full responsibility jointly and severally for the information contained in this announcement and also for the obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: July 19, 2008